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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle ) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

ADVOCATE FOR PETITIONER/s:  
SHARAN A KUKREJA  
TANVI KISHORE  
FOR CYRIL AMARCHAND MANGALDAS  
9845650825

*Tanvi Kishore*

ADVOCATE FOR RESPONDENT/s:

*Mr. Dhyan Churappa*

*Senior Counsel*

*S. Vivekananda*

*For Respondent*

*K. DUSHYANTHA KUMAR*

*Respondent*

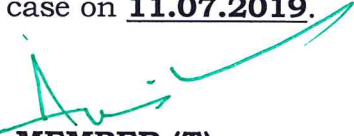
*S. Vivekananda*  
*Dushyantha*

PTO

**ORDER**

Heard Shri Sharan A Kukreja along with Ms. Tanvi Kishore, learned Counsel for Petitioner and Shri Dhyan Chinnappa, learned Sr. Counsel along with Shri S. Vivekananda, learned Counsel for Respondent. Shri K. Dushyantha Kumar, learned PCS for Respondent.

Shri Dhyan Chinnappa, learned Sr. Counsel for Respondent submits that they are seriously going to exploring the possibility of settlement. Therefore, requests time. Post the case on **11.07.2019.**

  
**MEMBER (T)**

  
**MEMBER (J)**

Shruthi

**Verified**  
  
**Court Officer**